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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

The transfer and posting of the following officials are hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Rishabh Prasad S/o Sh. Prem Sagar	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Vasundhra Chhaunkar, Ld. CJM (NW), Rohini Courts, Delhi.
2	Ms. Bharti D/o Sh. Mahesh Kumar	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Sh. Vivek Beniwal, Ld. ACJM (NW), Rohini Courts, Delhi.
3	Ms. Nidhi D/o Sh. Kuldeep Singh	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Shagun, Ld. JMFC (NW), Rohini Courts, Delhi.
4	Sh. Manoj Kumar S/o Sh. Rajender Pal	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Sh. Gaurav Katariya, Ld. JMFC (NW), Rohini Courts, Delhi.
5	Ms. Rajkumari Meena D/o Sh. Mahesh Chand Meena	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Aishwarya Sharma, Ld. JMFC (NW), Rohini Courts, Delhi.
6	Sh. Harshit Kumar S/o Sh. Suraj Pal Singh	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Neha Goel, Ld. JMFC (NW), Rohini Courts, Delhi.
7	Sh. Nasir Hussain S/o Sh. Nazir Hussain	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Nitika, Ld. JMFC (NW), Rohini Courts, Delhi.
8	Sh. Manish Meena S/o Sh. Radhakishan Meena	JJA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JJA/Additional Assistant Ahlmad in the court of Ms. Ebbani Aggarwal, Ld. JMFC (NW), Rohini Courts, Delhi.

Note:

1. Ms. Richa Kumar, SJA (EC-89752550) posted in General Administration Branch, Protocol Branch and Stationary Branch (NW) is hereby directed to also look after the work of APRO in addition to the duties already assigned to her.
2. Sh. Rajesh Kumar, JA (EC-39512941) posted in General Administration Branch (NW) is hereby directed to assist Ms. Richa Kumar, SJA in the work of APRO as well as Protocol Branch in place of Sh. Hrishav Raj, Asstt. Ahlmad/JJA in addition to the duties already assigned to him.
3. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

GURVINDER PAL SINGH
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2025/ 24040 - 24074

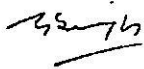
Date

17/7/25

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.

6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
11. Personal Office of the undersigned.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The Branch Incharge, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
15. The official(s) concerned.
16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

15/6/16